

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
[J. KHETSIDAS MACHINE TOOL WORKS PRIVATE LIMITED]

| RELEVANT PARTICULARS | | |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of corporate debtor | J. Khetsidas Machine Tool Works Private Limited |
| 2. | Date of incorporation of corporate debtor | 25 th January, 2014 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies (ROC)- Jharkhand |
| 4. | Corporate Identity No./ Limited Liability Identification No. of corporate debtor | U29100JH2014PTC001916 |
| 5. | Address of the Registered Office and Principal Office (If Any) of Corporate Debtor | Manjhiladih Gadi Srirampur, Giridih, Jharkhand – 815301 |
| 6. | Insolvency commencement date in respect of corporate debtor | 31 st January 2025 - Date of Order of pronouncement of Order |
| 7. | Estimated date of closure of insolvency resolution process | 29 th July, 2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | CA Subodh Kumar Agrawal, IBBI/IPA-001/IP-P00087/2017-18/10183 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No 301, Kolkata- 700013 Mail id - subodhka@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No 301, Kolkata- 700013 Mail id – cirp.jkhetsidasmachine@gmail.com |
| 11. | Last date for submission of claims | 14 th February, 2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Name the class(es) NA |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: https://www.ibbi.gov.in/home/downloads Physical Address: NA |

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the **M/s J. Khetsidas Machine Tool Works Private Limited** on 31st January, 2025.

The creditors of **M/s J. Khetsidas Machine Tool Works Private Limited**, are hereby called upon to submit their claims with proof on or before **14th February, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

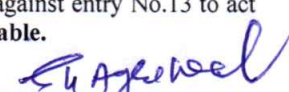
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA- **Not Applicable**.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01/02/2025

Place: Kolkata


CA Subodh Kumar Agrawal
Interim Resolution Professional of
J. Khetsidas Machine Tool Works Private Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 31/12/2025